

Item No. 3

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 303/2023

Karnvir Thamman

Applicant

Versus

State of Punjab & Ors.

Respondent(s)

Date of hearing: 11.09.2024

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON  
HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER  
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Applicant: None Appeared

Respondent: Dr. Harinder Bedi, Chief Engineer, Mining Operation, State of Punjab  
(Through VC)

**ORDER**

1. The issue under consideration is about demarcation of flood plain zone of river Sutlej in 47 kilometre stretch of District Ferozpur and Tarn Taran.

2. Dr. Harinder Bedi, Chief Engineer, Mining Operation, State of Punjab appearing virtually has stated that, he has been authorized by the Chief Secretary, State of Punjab to appear on his behalf. On instructions from the Chief Secretary he has made a statement that the work of demarcation of the flood plain zone of River Sutlej in the stretch under consideration in district Ferozpur and Tarn Taran will be completed by 31.12.2024.

3. Let the compliance report disclosing the details of demarcated flood plain on the stretch in question be filed in the first week of January, 2025.

4. List on 15.01.2025

Prakash Shrivastava, CP

Arun Kumar Tyagi, JM

Dr. A. Senthil Vel, EM

September 11, 2024  
Original Application No. 303/2023  
AS..